

ITEM NO.19 Court 5 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).941/2021

ALL INDIA ASSOCIATION OF JURISTS & ANR. Petitioner(s)

VERSUS

HIGH COURT OF UTTARAKHAND & ORS. Respondent(s)

(With applns for exemption from filing affidavit)

Date : 06-09-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Mr. Siddarth Luthra, Sr.Adv
Mr. Siddarth R Gupta, Adv.
Mr. Sriram P., AOR
Mr. Shubhangi Jain, Adv.
Mr. Prerna Robin, Adv

For Respondent(s) Mr. Pradeep Kumar Yadav, Adv.
Mr. Abhay Singh Yadav, Adv.
Mr. Sanjeev Malhotra, AOR

Mr. Mukesh K. Giri, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of Mr. Siddarth Luthra, learned senior counsel appearing for the petitioners, the Bar Council of India and Supreme Court Bar Association are impleaded as party Respondent Nos 7 and 8 in the writ petition.

Issue notice returnable on 04.10.2021.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master